



No. HSPCB/BDR/2023-24/ 656

Dated: 15/07/2024

To

The Registrar,
National Green Tribunal,
New Delhi

Sub. Final report in the matter of Original Application No. 750/2023: Varun Gulati Versus State of Haryana & Ors. Respondent, in compliance of Hon'ble National Green Tribunal Order dated 03/01/2024.

Ref. Hon'ble NGT order dated 03/01/2024.

In this connection, please find enclosed herewith the final report in the matter of Original Application No. 750/2023: Varun Gulati Versus Versus State of Haryana Respondent, in compliance of Hon'ble National Green Tribunal Order dated 03/01/2024 for kind consideration of the Hon'ble Tribunal.

DA/ Copy of Reply with all Annexures.

Regional Officer,
Bahadurgarh Region.

Amrit

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

OA No. 750 of 2023

IN THE MATTER OF:

Varun Gulati

...Petitioner

Vs

State of Haryana & Ors.

...Respondents

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Dated: 15.07.2024

Place: Bahadurgarh

Regional Officer,
HSPCB, Bahadurgarh

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1. **Back ground and Directions of Hon'ble NGT:**

The matter in OA No. 750/2023: Varun Gulati Versus State of Haryana & Ors. is related to highly polluting "Red category" dying units which are operating in Dheeraj Nagar & Surya Vihar of Faridabad, Bajghera, Dhankot, Dhanwapur & Sector - 37 of Gurugram, Village Badsa of Jhajjar and Friends colony, Pyau Maniyari and Ferozpur Bangar of Sonipat in Haryana. The allegation is that these dying units are operating in the residential and non-conforming areas and that there are about 500 such illegal and unauthorized dying factories operating in the said residential areas. Further allegation is that these units have not installed the ETP or any other anti-pollution devices and are discharging untreated effluents into the open area or in the drains which go to river Yamuna.

In the above said matter, Hon'ble NGT vide order dated 03/01/2024 (attached as Annexure-1) directed as under:-

"Hence at this stage we deem it proper to constitute a joint committee comprising of representative of the Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, Haryana State Pollution Control Board (HSPCB) and District Magistrates of District Sonipat, Faridabad, Gurgaon and Jhajjar. The District Magistrates of the concerned districts will act as Nodal Agency for the work of the committee in that district. The joint committee will carry out the inspection and will ascertain the correct ground situation and will also collect the sample of the discharge by the units and obtain the sample analysis report and take remedial action in accordance with law. The committee will complete the said exercise within a period of three months and submit the action taken report atleast one week before the next date of hearing by email at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF".

2. **Compliance of the Orders of Hon'ble NGT:**

In compliance of the above said orders of Hon'ble NGT, a Joint Committee comprising of the following members was constituted for District Jhajjar :-

- i) Sh. Rishabh Srivastava, Scientist-C, Central Pollution Control Board (CPCB), New Delhi.
- ii) Sh. Shekhar, Naib Tehsildar, Tehsil- Badli, Distt. Jhajjar.
- iii) Sh. Amit, Assistant Environmental Engineer, Haryana State Pollution Control Board, Bahadurgarh.

It was directed by Hon'ble NGT to that joint committee have to undertake visits to the site, look into the grievances of the applicant, verify the factual position and take appropriate remedial action.

The Joint Committee visited the site on 27.03.2024, however, this office has already sealed 04 nos. of units mentioned by the complainant and the action taken report is as tabulated below:-

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Sr. No	Name and address of Unit	Date of Inspection	No. and Date of issuance of SCN	Date of reply by unit	No. and Date of Issuance of Closure Order	Date of Compliance of Closure Order
1	M/s jeans dyeing unit by Sanjay, Village-Badsa, Distt. Jhajjar (Latitude N-28.5119 Longitude E 76.8744)	04.07.2022	I/125147/2022 1 dated 18.07.2022	Not submitted by the unit	I/139815/2022 dated 03.11.2022	I/145562/2022 dt. 16.12.2022 and HSPCB/BDR/2022/3239-3240 dated 06.12.2022 and at present the unit is lying dismantled w.r.t. Plant and Machinery. Moreover this office has also sent the recommendati on dated 15.07.2024 for imposition of Environmental Compensation amounting Rs. 15,60,000/-
2	M/s D K Enterprises, Village Badhsa Tehsil Badli District Jhajjar (Latitude N-28.515131 Longitude E 76.864503)	10.05.2023	335-336 dated 19.05.2023	Not submitted by the unit	HSPCB/BAH/2023/INS/385717 31CONCO001-005 dated 21.06.2023	27.06.2023 and at present the unit is lying sealed. Moreover this office has also sent the recommendati on dated 15.07.2024 for imposition of Environmental Compensation amounting Rs. 4,90,000/-
3	M/s Unnamed jeans dyeing unit by Santosh, Village Badhsa Tehsil Badli District Jhajjar (Latitude N-28.515129 Longitude E 76.864512)	10.05.2023	337-338 dated 19.05.2023	Not submitted by the unit	HSPCB/BAH/2023/INS/385717 70CONCO001-005 dated 21.06.2023	27.06.2023 and at present the unit is lying sealed. Moreover this office has also sent the recommendati on dated 15.07.2024 for imposition of Environmental Compensation amounting Rs. 4,90,000/-
4	M/s Manya Dyeing, Village Badhsa Tehsil Badli District Jhajjar (Latitude N-28.515129 Longitude E 76.864512)	10.05.2023	339-340 dated 19.05.2023	Not submitted by the unit	HSPCB/BAH/2023/INS/385717 76CONCO001-005 dated 21.06.2023	27.06.2023 and at present the unit is lying sealed. Moreover this office has also sent the recommendati on dated 15.07.2024 for imposition of Environmental Compensation amounting Rs. 4,90,000/-

5	M/s D.A. Wash, Vill- Badsa, Tehsil- Badli, Distt. Jhajjar (Latitude:- 28.508918, Longitude:- 76.877481)	16.03.2024	3428 dated 16.03.20 24	Not submitted by the unit	HSPCB/BDR/2 023-24/3489- 3493 dated 29.03.2024	29.03.2024 and at present the unit is lying sealed. Moreover this office has also sent the recommendati on dated 15.07.2024 for imposition of Environmental Compensation amounting Rs. 1,40,000/-
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Copy of closure orders alongwith compliance and photographs of the site are attached
Annexure-2 & Annexure-3.

The reply is submitted on the behalf of respondent for kind consideration of the Hon'ble
Tribunal.


Regional Officer,
Bahadurgarh Region

Amrit

4/4

Item No.05

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 750/2023

Varun Gulati

Applicant

Versus

State of Haryana & Ors.

Respondent(s)

Date of hearing: 03.01.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: Ms. Mansi Chahal & Mr. Kapil Sagar, Advs.

ORDER

1. In this original application the complaint of the applicant is that highly polluting "Red category" dying units are operating in Dheeraj Nagar & Surya Vihar of Faridabad, Bajghera, Dhankot, Dhanwapur & Sector – 37 of Gurugram, Village Badsa of Jhajjar and Friends colony, Pyau Manihari and Ferozpur Bangar of Sonipat in Haryana.

2. The allegation is that these dying units are operating in the residential and non-conforming areas and that there are about 500 such illegal and unauthorized dying factories operating in the said residential areas. Further allegation is that these units have not installed the ETP or any other anti-pollution devices and are discharging untreated effluents into the open area or in the drains which go to river Yamuna.

3. Learned counsel for the applicant during the course of argument has referred to Annexure A/1 giving the Geo locations of such units which are operating in Sonipat – Friends Colony, Pyau Manihari, Ferozpur Bangar, in Gurgaon at Dhanwapur and in Faridabad at Dheeraj Nagar and has also referred to the photographs which have been filed as Annexure A/2 with the original application.

4. The plea raised in the original application and the material enclosed therewith show that the original application involves substantial issue relating to compliance of the provisions of the scheduled enactment.

5. Hence at this stage we deem it proper to constitute a joint committee comprising of representative of the Member Secretary, Central Pollution Control Board (CPCB), Member Secretary, Haryana State Pollution Control Board (HSPCB) and District Magistrates of District Sonipat, Faridabad, Gurgaon and Jhajjar. The District Magistrates of the concerned districts will act as Nodal Agency for the work of the committee in that district. The joint committee will carry out the inspection and will ascertain the correct ground situation and will also collect the sample of the discharge by the units and obtain the sample analysis report and take remedial action in accordance with law. The committee will complete the said exercise within a period of three months and submit the action taken report atleast one week before the next date of hearing by email at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

6. Let notice be also issued to the respondents. Applicant is directed to serve the respondents and file affidavit of service on or before the next date of hearing.

7. List on 05.04.2024.

8. A copy of this order be forwarded to the Member Secretary, CPCB, Member Secretary, HSPCB and District Magistrates of District Sonipat, Faridabad, Gurgaon and Jhajjar by e-mail for compliance.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

January 03, 2024
Original Application No. 750/2023
AS.

HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR-6, PANCHKULA
Ph-0172-577870-73, Fax No. 2581201
E-mail: hspcbhazardouswaste@gmail.com

CLOSURE ORDER

Whereas M/s Jeans dyeing unit by Sanjay, Village Badsa, Distt. Jhajjar is engaged in dyeing and washing of Jeans and is covered under the Red Category as per categorization list of the Board;

Whereas, the unit was inspected by the concerned Field Officer on 04.07.2022 and during inspection the following deficiencies were found:

1. Operating the unit without obtaining Consent to Establish (CTE) and Consent to Operate (CTO) from the Board.
2. Unit has not installed Effluent Treatment Plant (ETP) to treat the trade effluent generated from dyeing and washing process.
3. Unit is discharging untreated trade effluent generated from dyeing and washing of jeans directly into drain through by-pass arrangement.
4. Analysis Report vide No. 144 dated 13.07.2022 found exceeding the prescribed limit

Whereas, a Show Cause Notice for closure was issued to the unit by Regional Officer, Bahadurgarh vide letter No. I/125147/2022 dated 18.07.2022 against the above violations to which, the unit has submitted reply vide their letter dated 09.08.2022, but found unsatisfactory.

Whereas, the Regional Officer, Bahadurgarh, accordingly, vide his letter No. 2268678 dated 12.08.2022 has recommended for closure action against the unit under section 33-A of Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of Air (Prevention & Control of Pollution) Act, 1981, which has been examined and found that the unit has violated the provisions as mentioned above;

Therefore, in view of the above facts, it is hereby ordered to close down the operation of the unit M/s Jeans dyeing unit by Sanjay, Village Badsa, Distt. Jhajjar under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981 by sealing its plant, machinery and DG sets along with disconnection of the electric supply of the above said unit with immediate effect.

Further, it is also informed that any non-compliance of the directions issued under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981 is an offence and unit will be proceeded against accordingly.

**Dated Panchkula, the
Rao
26/10/2022**

**P. Raghavendra
Chairman**

Endst. No. HSPCB/HWM/2022/**Dated: 26/10/2022**

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, Jhajjar.
2. The Regional Officer, Bahadurgarh.
3. The Executive Engineer, UHBVNL Bahadurgarh to disconnect the electricity supply of the unit immediately and to submit compliance report within 03 days positively.
4. M/s Jeans dyeing unit by Sanjay, Village Badsa, Distt. Jhajjar .

Signed by Naveen Gulia**Date: 03-11-2022 19:11:35****Reason: Approved****Sr. Environmental Engineer (HQ)
For Chairman, HSPCB**

Haryana State Pollution Control Board, Bahadurgarh Region, BahadurgarhCompliance report of sealing of unit against closure orders passed by Haryana State Pollution Control Board, Panchkula.

In compliance of the orders passed by Chairman/Chairperson, Haryana State Pollution Control Board, Panchkula vide H.O. letter endst. No. I/139815/2022 dated 03.11.2022 under Section 31-A of Air (Prevention and Control of Pollution) Act, 1981/under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974, the unit M/s Teams dyeing Unit by Sanjay, Vill. Badhwa, Distt. Thehga. has been visited on 30.11.2022 to seal the above said unit by the following officers/officials:-

Amrit AEB Regional office HSPCB, Bahadurgarh

The representative of the unit Sh. No responsible person found who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process, the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:-

The plant & machinery were found dismantled duly compliance of closure orders issued by competent Authority.

Sh. No responsible person found the representative of the unit who was present at the time of sealing and closing down the unit, has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

No responsible person found
Signature of the Rep.
of the unit

(IMPRESSION OF SEAL USED)



Amrit
Signature of the Officers
of the Board



Haryana State Pollution Control Board

C-11, SECTOR-6, PANCHKULA

PHONE:-0172-2577870-73,FAX-NO-2581201

E-mail:-hspcbho@gmail.com

Website:-HSPCB.ORG.IN, HROCMMS.NIC.IN

CLOSURE ORDER

Whereas, M/s D K ENTERPRISES, VILLAGE BADSHA TEHSIL BADLI DISTRICT JHAJJAR has established and operating a Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring at VILLAGE BADSHA TEHSIL BADLI DISTRICT JHAJJAR which is polluting in nature;

Whereas, the above said unit was visited by the field officer of the Board on 10-May-2023 and reported the following violations made by the unit under :-

1. Unit was found operating without Consent to Establish/ Consent to operate from the Board.
2. Unit has not installed ETP to treat the effluent generated by dyeing and washing of jeans which is directly discharged in to drain through By pass arrangement.

Whereas, the sample(s) of effluent , was collected by the field officer of the Board during the inspection of the above said unit on 10-May-2023 and as per analysis reports of the said samples, the following parameters were found exceeding the prescribed limits as per detail given below:

Pollutants	AR No.	AR Date	Parameters	Results	Limits
effluent	152	18.05.2023	SS	Fail	
effluent	152	18.05.2023	COD	Fail	
effluent	152	18.05.2023	BOD	Fail	
effluent	152	18.05.2023	SULPHIDE	Fail	
effluent	152	18.05.2023	TOTAL CHROMIUM	Fail	

Whereas, show Cause Notice for closure was issued to the above said unit by Regional Officer Bahadurgarh vide his letter HSPCB/BDR/2022-23/335-36 dated 19/05/2023 but the unit has not submitted the reply;

Whereas, Regional Officer, Bahadurgarh vide his recommendation letter number HSPCB/BAH/2023/RO/INS/38571731CONCR001 dated 15-Jun-2023 has recommended for taking closure action against the unit under section 31A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974 , which has been examined and it has been found that

the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981, and Water (Prevention & Control of Pollution) Act, 1974, as mentioned above;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 33-A of Water (Prevention & Control of Pollution) Act, 1974, and 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the above said unit, M/s D K ENTERPRISES VILLAGE BADSHA TEHSIL BADLI DISTRICT JHAJJAR by sealing its plant / machinery and DG sets(if any) alongwith disconnection of the electric supply and/or water supply of the above said unit, with immediate effect.

In addition to above it is also intimated that non compliance to directions issued under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974, is an offence.

**Dated Panchkula, the
20-Jun-2023**

**P Raghavendra RAO
Chairman**

**Endst. No.:HSPCB/BAH/2023/INS/38571731CONCO001-
005**

Dated:21-Jun-2023

HARYANA STATE

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, JHAJJAR
2. Executive Engineer, UHBVN Operation Division, JHAJJAR. He is directed to disconnect the electric supply of the above said project of the unit immediately and submit compliance report within 03 days positively.
3. The Regional Officer, Bahadurgarh. He is asked to ensure the compliance of closure order immediately and to submit compliance report in this regard within 03 days positively. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation for the same to Head Office immediately.
4. D K ENTERPRISES VILLAGE BADSHA TEHSIL BADLI DISTRICT JHAJJAR
5. Executive Engineer, PHED Division, JHAJJAR. He is directed to disconnect the water supply of the above said project of the unit immediately and submit compliance report within 03 days positively.

**BALRAJ
SINGH
AHLAWAT** Digitally signed
by BALRAJ SINGH
AHLAWAT
Date: 2023.06.21
15:59:38 +05'30'

**Balraj Singh, Sr Environment Engineer
Branch Incharge (HQ)
For Chairman**



Haryana State Pollution Control Board, Bahadurgarh Region, Bahadurgarh
Compliance report of sealing of unit against closure orders passed by Haryana
State Pollution Control Board, Panchkula.

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In compliance of the orders passed by Chairman/Chairperson, Haryana State Pollution Control Board, Panchkula vide H.O. letter endst. No. HSPCB/BAH/2023/INS/38571731CONCO001-00 dated 21.06.2023 under Section 31-A of Air (Prevention and Control of Pollution) Act, 1981/under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974, the unit M/s DK Enterprises, Vill. Badhsa Teh. Badli Distt. Jhajjar. has been visited on 27.06.2023 to seal the above said unit by the following officers/officials:-

1. Amit AEE
2. _____
3. _____

The representative of the unit Sh. Intender Kumar who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process, the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:-

1. Sampling machine - 01 No.
2. Single door machine - 02 No.
3. Double door machine - 02 No.
4. Shol - 01 No.
5. compressor - 01 No.
6. DG set of 62.5 KVA - 01 No.

Sh. Intender Kumar the representative of the unit who was present at the time of sealing and closing down the unit, has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.



(IMPRESSION OF SEAL USED)

Intender Kumar
Signature of the Rep.
of the unit

Amit
Signature of the Officers
of the Board

99 58 50 3991



Haryana State Pollution Control Board

C-11, SECTOR-6, PANCHKULA

PHONE:-0172-2577870-73,FAX-NO-2581201

E-mail:-hspcbho@gmail.com

Website:-HSPCB.ORG.IN, HROCMMS.NIC.IN

CLOSURE ORDER

Whereas, Unnamed jeans dyeing unit by Santosh, VILLAGE BADSHA TEHSIL BADLI DISTRICT JHAJJAR has established and operating a Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring at VILLAGE BADSHA TEHSIL BADLI DISTRICT JHAJJAR which is polluting in nature;

Whereas, the above said unit was visited by the field officer of the Board on 10-May-2023 and reported the following violations made by the unit under Water (Prevention & Control of Pollution) Act, 1974 / Air (Prevention & Control of Pollution) Act, 1981:-

1. Unit was found operating without Consent to Establish/ Consent to operate from the Board.
2. Unit has not installed ETP to treat the effluent generated by dyeing and washing of jeans which is directly discharged in to drain through By pass arrangement.

Whereas, the sample(s) of effluent , was collected by the field officer of the Board during the inspection of the above said unit on 10-May-2023 and as per analysis reports of the said samples, the following parameters were found exceeding the prescribed limits as per detail given below:

Pollutants	AR No.	AR Date	Parameters	Results	Limits
effluent	154	18.05.2023	SS	Fail	
effluent	154	18.05.2023	COD	Fail	
effluent	154	18.05.2023	BOD	Fail	
effluent	154	18.05.2023	SULPHIDE	Fail	
effluent	154	18.05.2023	TOTAL CHROMIUM	Fail	

Whereas, show Cause Notice for closure was issued to the above said unit by Regional Officer Bahadurgarh vide his letter HSPCB/BDR/2022-23/337-38 dated 19/05/2023 but the unit has not submitted the reply;

Whereas, Regional Officer, Bahadurgarh vide his recommendation letter number HSPCB/BAH/2023/RO/INS/38571770CONCR001 dated 15-Jun-2023 has recommended for taking closure action against the unit under section 31A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of

Water (Prevention & Control of Pollution) Act, 1974 , which has been examined and it has been found that the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981, and Water (Prevention & Control of Pollution) Act, 1974, as mentioned above;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 33-A of Water (Prevention & Control of Pollution) Act, 1974, and 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the above said unit, M/s Unnamed jeans dyeing unit by Santosh VILLAGE BADSHA TEHSIL BADLI DISTRICT JHAJJAR by sealing its plant / machinery and DG sets(if any) alongwith disconnection of the electric supply and/or water supply of the above said unit, with immediate effect.

In addition to above it is also intimated that non compliance to directions issued under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974, is an offence.

**Dated Panchkula, the
20-Jun-2023**

**P Raghavendra RAO
Chairman**

**Endst. No.:HSPCB/BAH/2023/INS/38571770CONCO001-
005**

Dated:21-Jun-2023

HARYANA STATE

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, JHAJJAR
2. Executive Engineer, UHBVN Operation Division, JHAJJAR. He is directed to disconnect the electric supply of the above said project of the unit immediately and submit compliance report within 03 days positively.
3. The Regional Officer, Bahadurgarh. He is asked to ensure the compliance of closure order immediately and to submit compliance report in this regard within 03 days positively. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation for the same to Head Office immediately.
4. Unnamed jeans dyeing unit by Santosh VILLAGE BADSHA TEHSIL BADLI DISTRICT JHAJJAR
5. Executive Engineer, PHED Division, JHAJJAR. He is directed to disconnect the water supply of the above said project of the unit immediately and submit compliance report within 03 days positively.

**BALRAJ
SINGH
AHLAWAT** Digitally signed
by BALRAJ SINGH
AHLAWAT
Date: 2023.06.21
15:53:38 +05'30'

**Balraj Singh, Sr Environment Engineer
Branch Incharge (HQ)**

For Chairman



Haryana State Pollution Control Board, Bahadurgarh Region, Bahadurgarh
Compliance report of sealing of unit against closure orders passed by Haryana
State Pollution Control Board, Panchkula.

In compliance of the orders passed by Chairman/Chairperson, Haryana State Pollution Control Board, Panchkula vide H.O. letter endst. No.

HSPCB/BAH/2023/INS/38571770CONCO 001005 dated 21.06.2023 under Section 31-A of Air (Prevention and Control of Pollution) Act, 1981/under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974, the unit M/s Unwashed jeans dyeing Unit by Santosh Village
Teh. Badli
Badli, Distt. Jhajjar. has been visited on 27.06.2023 to

seal the above said unit by the following officers/officials:-

1. Amit AEE
2. _____
3. _____

The representative of the unit Sh. Vikash who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process, the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:-

1. Tumbler - 01 No.
2. Compressor - 01 No.
3. DG Set of 82.5KVA - 01 No.
4. washing machine - 02 No. (Double door)
5. washing machine - 01 No. (Single door)
6. _____

Sh. Vikash the representative of the unit who was present at the time of sealing and closing down the unit, has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.



(IMPRESS A SEAL USED)

9/7/21
Signature of the Rep.
of the unit

Amit
Signature of the Officers
of the Board

8810557363



Haryana State Pollution Control Board

C-11, SECTOR-6, PANCHKULA

PHONE:-0172-2577870-73,FAX-NO-2581201

E-mail:-hspcbho@gmail.com

Website:-HSPCB.ORG.IN, HROCMMS.NIC.IN

CLOSURE ORDER

Whereas, M/s MANYA DYEING, VILLAGE BADSHA TEHSIL BADLI DISTRICT JHAJJAR has established and operating a Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring at VILLAGE BADSHA TEHSIL BADLI DISTRICT JHAJJAR which is polluting in nature;

Whereas, the above said unit was visited by the field officer of the Board on 10-May-2023 and reported the following violations made by the unit under Water (Prevention & Control of Pollution) Act, 1974 / Air (Prevention & Control of Pollution) Act, 1981:-

1. Unit was found operating without Consent to Establish/ Consent to operate from the Board.
2. Unit has not installed ETP to treat the effluent generated by dyeing and washing of jeans which is directly discharged in to drain through bye-pass arrangement.

Whereas, the sample(s) of effluent , was collected by the field officer of the Board during the inspection of the above said unit on 10-May-2023 and as per analysis reports of the said samples, the following parameters were found exceeding the prescribed limits as per detail given below:

Pollutants	AR No.	AR Date	Parameters	Results	Limits
effluent	153	18.05.2023	SS	Fail	
effluent	153	18.05.2023	COD	Fail	
effluent	153	18.05.2023	BOD	Fail	
effluent	153	18.05.2023	SULPHIDE	Fail	
effluent	153	18.05.2023	TOTAL CHROMIUM	Fail	

Whereas, show Cause Notice for closure was issued to the above said unit by Regional Officer Bahadurgarh vide his letter HSPCB/BDR/2022-23/339-40 dated 19/05/2023 but the unit has not submitted the reply;

Whereas, Regional Officer, Bahadurgarh vide his recommendation letter number HSPCB/BAH/2023/RO/INS/38571776CONCR001 dated 15-Jun-2023 has recommended for taking closure action against the unit under section 31A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of

Water (Prevention & Control of Pollution) Act, 1974 , which has been examined and it has been found that the unit has violated the provisions of Air (Prevention & Control of Pollution) Act, 1981, and Water (Prevention & Control of Pollution) Act, 1974, as mentioned above;

Therefore, keeping in view of the above said facts and in exercise of the powers conferred under section 33-A of Water (Prevention & Control of Pollution) Act, 1974, and 31-A of Air (Prevention & Control of Pollution) Act, 1981, it is hereby ordered to close down the operation of the above said unit, M/s MANYA DYEING VILLAGE BADSHA TEHSIL BADLI DISTRICT JHAJJAR by sealing its plant / machinery and DG sets(if any) alongwith disconnection of the electric supply and/or water supply of the above said unit, with immediate effect.

In addition to above it is also intimated that non compliance to directions issued under section 31-A of Air (Prevention & Control of Pollution) Act, 1981 and 33-A of Water (Prevention & Control of Pollution) Act, 1974, is an offence.

**Dated Panchkula, the
20-Jun-2023**

**P Raghavendra RAO
Chairman**

**Endst. No.:HSPCB/BAH/2023/INS/38571776CONCO001-
005**

Dated:21-Jun-2023

HARYANA STATE

A copy of the above is forwarded to the following for information and necessary action:-

1. The Deputy Commissioner, JHAJJAR
2. Executive Engineer, UHBVN Operation Division, JHAJJAR. He is directed to disconnect the electric supply of the above said project of the unit immediately and submit compliance report within 03 days positively.
3. The Regional Officer, Bahadurgarh. He is asked to ensure the compliance of closure order immediately and to submit compliance report in this regard within 03 days positively. He will also initiate legal action against the unit for filing prosecution case for the above said violations and will submit the proper and complete case with reasoned recommendation for the same to Head Office immediately.
4. MANYA DYEING VILLAGE BADSHA TEHSIL BADLI DISTRICT JHAJJAR
5. Executive Engineer, PHED Division, JHAJJAR. He is directed to disconnect the water supply of the above said project of the unit immediately and submit compliance report within 03 days positively.

BALRAJ SINGH AHLAWAT
Digitally signed
by BALRAJ
SINGH AHLAWAT
Date: 2023.06.21
12:19:56 +05'30'

**Balraj Singh, Sr Environment Engineer
Branch Incharge (HQ)**

For Chairman



Haryana State Pollution Control Board, Bahadurgarh Region, Bahadurgarh
Compliance report of sealing of unit against closure orders passed by Haryana
State Pollution Control Board, Panchkula.

In compliance of the orders passed by Chairman/Chairperson, Haryana State Pollution Control Board, Panchkula vide H.O. letter endst. No.

HSPCB/BAH/2023/INS/38571776CONCOO dated 21.06.2023 under Section 31-A of Air (Prevention and Control of Pollution) Act, 1981/^{00/005} under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974, the unit M/s Manya Dyeing Vill. Badha Teh. Badli Distt. Jhajjar. has been visited on 27.06.2023 to

seal the above said unit by the following officers/officials:-

1. AmTAGE.
2. _____
3. _____

The representative of the unit Sh. Swaya Narayan who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process, the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:-

1. Dhol - 01 No.
2. Compressor - 01 No.
3. Tumbler - 01 No.
4. washing machine - 02 No. (double door)
5. washing machine - 01 No. (single door)
6. DG set of 62.5KVA - 01 No.

Sh. Swaya Narayan the representative of the unit who was present at the time of sealing and closing down the unit, has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.



(IMPRESSION OF SEAL USED)

Swaya Narayan
Signature of the Rep.
of the unit

AmT

Signature of the Officers
of the Board

Haryana State Pollution Control Board, Bahadurgarh Region, Bahadurgarh
Compliance report of sealing of unit against closure orders passed by Haryana
State Pollution Control Board, Panchkula.

In compliance of the orders passed by Chairman/Chairperson, Haryana State Pollution Control Board, Panchkula vide H.O. letter endst. No.

Endst No HSPCB/BD/R/2023-24/3489-93 dated 29.03.2024 under

Section 31-A of Air (Prevention and Control of Pollution) Act, 1981/under Section 33-A of Water (Prevention and Control of Pollution) Act, 1974, the unit

M/s DA Wash, Vill. Badsa, Teh. Badli Distt. Thejjar.

Lat. 28.508918, 76.877481 has been visited on 29.03.2024 to

seal the above said unit by the following officers/officials:-

1. Amit, AEE, HSPCB, Regional office, Bahadurgarh
2. _____
3. _____

The representative of the unit Sh. Sanjay who is present in person at site, has been intimated about the above said orders and copy of the closure order has been delivered to him. After giving a time for completion of running process, the unit has been closed by sealing its plant and machinery and D.G. Set as per detail given below:-

1. Compressor - 02 No.
2. Shol - 01 No.
3. DG set of 15 KVA - 01 No.
4. Washing machine - 04 No.
5. Dryer cum tumbler - 01 No.

Sh. Sanjay the representative of the unit who was present at the time of sealing and closing down the unit, has not shown any stay orders of any court of Law in this regard. However the industry remains in the possession of its owners. They will be themselves responsible for watch and ward of the industry.

Signature of the Rep.
of the unit



Signature of the Officers
of the Board



CLOSURE DIRECTIONS

Whereas, the unit M/s D.A. Wash, Vill- Badsa, Tehsil- Badli, Distt. Jhajjar (**Latitude:- 28.508918, Longitude:- 76.877481**) was inspected on 16.03.2024 by Sh. Amit, AEE in the matter of Hon'ble NGT in OA 750/2023 titled as Varun Gulati Vs. State of Haryana & Ors. During the inspection, the unit was found engaged in jeans dyeing and washing, which is covered under Red category at serial No. 40 as per policy order dated 04.12.2020.

During the inspection following deficiencies were found at site:-

1. The unit was found operating without obtaining prior CTE/CTO from Board and thus violated the provisions of Water ((Prevention and Control of Pollution) Act, 1974 and Air ((Prevention and Control of Pollution) Act, 1981.
2. The unit has not installed effluent treatment plant for treatment of trade effluent generated from dyeing and washing process of jeans.
3. The untreated trade effluent is being discharged into drain having outfall into Najafgarh drain which terminates into river Yamuna.
4. Housekeeping was found unhygienic and very poor.
5. During inspection of the unit all the labour alongwith supervisor ran away after stopping all the operations.

Whereas the unit was engaged in jeans dyeing and washing, which is covered under Red category of industries as per policy order dt. 04.12.2020 of the Board and required prior Consent to Establish and Consent to Operate under Water Act, 1974 and Air Act 1981.

Whereas, legal sample of the untreated trade effluent discharged from the unit was also collected on 16.03.2024 in the presence of representative of the unit and sent to Board's laboratory at Faridabad.

Whereas as per Analysis Report No. 2273 dt.27.03.2024 received from the Board Analyst, Faridabad Laboratory, of the Board, the result of untreated trade effluent sample collected from the unit were found exceeding the prescribed limits as per details given below:-

Sr. No.	Parameter Name	Result Mg/l	Limit Mg/l	Test Method
1	TSS	162	100	APHA 2540 - D (24th Edition 2023))
2.	BOD	70	30	APHA 5210-C (24th Edition 2023)
3.	COD	368	250	APHA 5220-B (24th Edition 2023)
4.	Sulphide as S mg/l	7.6	2.0	S 3025 (Part-29) : 1986 S (Reaffirmed 2003)

Whereas, from the above it is evident that the unit was discharging effluents beyond the prescribed limits and violating the provision of Section 24 of Water Act, 1974.

Whereas the above said violations made on the part of above mentioned unit are not only violating the provisions of Water Act 1974 but also creating an emergent situation by contributing pollution indirectly into river Yamuna, thus endangering the lives of nearby inhabitants also.

Whereas, the power has been delegated to Regional Officers of the Board for issuance of closure directions against the industrial sectors/units, found operating in violation of directions of the EPCA and as directed by Hon'ble Apex Court, Hon'ble High Court and Hon'ble NGT.

Whereas, a show cause notice vide no 3429 dated 16.03.2024 was issued to the above said unit u/s 33-A of Water (Prevention and Control of Pollution) Act, 1974 and under section 31-A of Air (Prevention and Control of Pollution) Act, 1981 along with the levying of the Environmental Compensation for the gross violations as mentioned above.

Received by Sh. Sanjay

Whereas, the said unit has not submitted any reply or compliance of the aforesaid SCN within stipulated time period.

Whereas power were delegated to Regional Officers by board in its 187th meeting vide agenda item no. 187.12 (S) held on 17.02.2020 and orders were issued vide endst no. HSPCB/PLG/2020/1045-67 dated 19.03.2020 in partial modifications of the office order endst no. HSPCB/2005/2745-2753 dated 23.08.2005 of the board. Vide order dated 19.30.2020, it has been ordered to delegate the power to the Regional Officers of the Board in addition to power already delegated vide order dated 23.08.2005 for issuance of closure directions against the industrial sectors/units, found operating in violation of directions of the EPCA and as directed by Hon'ble Apex Court and Hon'ble NGT.

Therefore, in view the above mentioned facts and in exercise of the powers conferred under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981 and delegated by board in its 187th meeting vide agenda item no. 187.12 (S), directions are hereby issued to close down the operation of the above said illegal unit M/s D.A. Wash, Vill- Badsa, Tehsil- Badli, Distt. Jhajjar (**Latitude:- 28.508918 Longitude:- 76.877481**) by sealing its plant and machinery along with directions to disconnect the electricity supply of the above said unit, with immediate effect.

In addition to above, it is also intimated that non-compliance with the directions issued under section 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981 is an offence under the provision of 33-A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31-A of the Air (Prevention & Control of Pollution) Act, 1981.

Dated: 29.03.2024


Regional officer
Bahadurgarh Region

Endst. No. HSPCB/BDR/2023-24/3489-3493

Dated: 29/3/2024

A copy of the above is forwarded to the following for information and necessary action: -

1. The Chairman, Haryana State Pollution Control Board, Panchkula.
2. The Deputy Commissioner, Jhajjar.
3. The Executive Engineer, UHBVN, Jhajjar to stop the electricity supply of said unit.
4. Sh. Amit, AEE, Bahadurgarh. He is asked to ensure compliance of the closure order immediately. The AEE shall also initiate legal action and propose environment compensation as applicable, as per policy of the Board.
5. **M/s D.A. Wash, Vill- Badsa, Tehsil- Badli, Distt. Jhajjar (Latitude:- 28.508918 Longitude:- 76.877481).**


Regional officer
Bahadurgarh Region

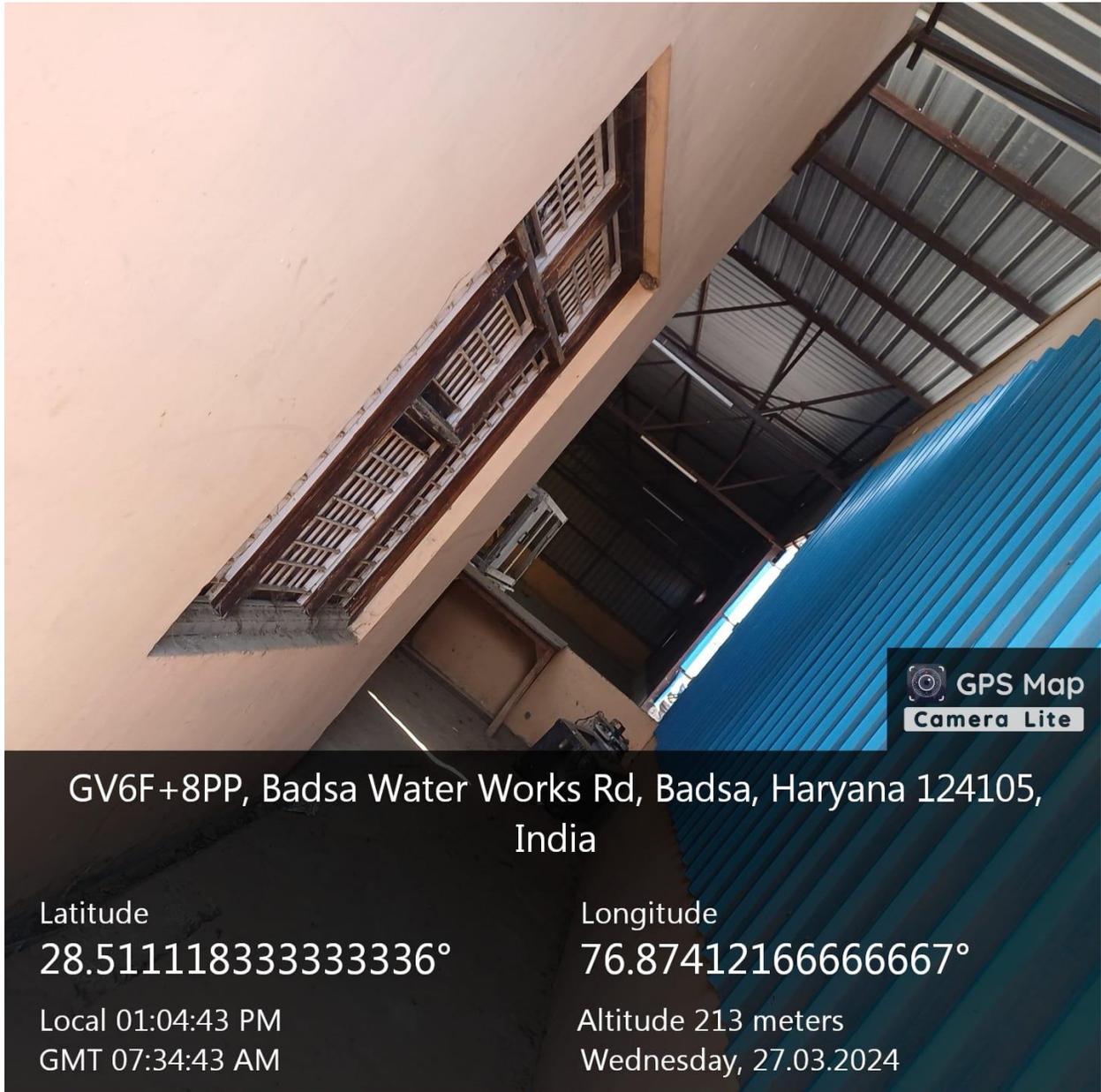


Annexure-3





M/s jeans dyeing unit by Sanjay, Village- Badsa, Distt. Jhajjar.



GV6F+8PP, Badsa Water Works Rd, Badsa, Haryana 124105,
India

Latitude

28.511118333333336°

Longitude

76.87412166666667°

Local 01:04:43 PM

GMT 07:34:43 AM

Altitude 213 meters

Wednesday, 27.03.2024



 **GPS Map
Camera Lite**

**GV6F+8PP, Badsa Water Works Rd, Badsa, Haryana 124105,
India**

Latitude
28.51124333333333°

Longitude
76.87417166666667°

Local 01:03:12 PM
GMT 07:33:12 AM

Altitude 214 meters
Wednesday, 27.03.2024



GV6F+8PP, Badsa Water Works Rd, Badsa, Haryana 124105,
India

Latitude

28.51126833333337°

Longitude

76.87419666666666°

Local 01:02:31 PM

GMT 07:32:31 AM

Altitude 214 meters

Wednesday, 27.03.2024



 **GPS Map**
Camera Lite

**GV6F+8PP, Badsa Water Works Rd, Badsa, Haryana 124105,
India**

Latitude
28.51124333333333°

Longitude
76.87417166666667°

Local 01:03:16 PM
GMT 07:33:16 AM

Altitude 214 meters
Wednesday, 27.03.2024



 **GPS Map**
Camera Lite

**GV6F+8PP, Badsa Water Works Rd, Badsa, Haryana 124105,
India**

Latitude

28.511248333333334°

Local 01:02:26 PM

GMT 07:32:26 AM

Longitude

76.874186666666667°

Altitude 214 meters

Wednesday, 27.03.2024

M/s D K Enterprises, Village Badhsa Tehsil Badli District Jhajjar.





 GPS Map
Camera Lite

GV77+WWH, Badsa, Haryana 124105, India

Latitude

28.51510166666667°

Longitude

76.86441833333333°

Local 10:44:40 AM

GMT 05:14:40 AM

Altitude 214 meters

Thursday, 04.04.2024



 **GPS Map**
Camera Lite

GV77+WWH, Badsa, Haryana 124105, India

Latitude

28.515061666666664°

Longitude

76.864466666666667°

Local 10:43:05 AM

GMT 05:13:05 AM

Altitude 214 meters

Thursday, 04.04.2024



 GPS Map
Camera Lite

GV77+WWH, Badsa, Haryana 124105, India

Latitude
28.515106666666664°

Longitude
76.86449999999999°

Local 10:43:26 AM
GMT 05:13:26 AM

Altitude 214 meters
Thursday, 04.04.2024



 GPS Map
Camera Lite

GV77+WWH, Badsa, Haryana 124105, India

Latitude
28.515093333333333°

Longitude
76.864435°

Local 10:42:50 AM
GMT 05:12:50 AM

Altitude 216 meters
Thursday, 04.04.2024



 **GPS Map
Camera Lite**

GV77+WWH, Badsa, Haryana 124105, India

Latitude
28.515093333333333°

Longitude
76.864435°

Local 10:42:40 AM
GMT 05:12:40 AM

Altitude 214 meters
Thursday, 04.04.2024

367



 GPS Map
Camera Lite

GV77+WWH, Badsa, Haryana 124105, India

Latitude

28.515123333333335°

Longitude

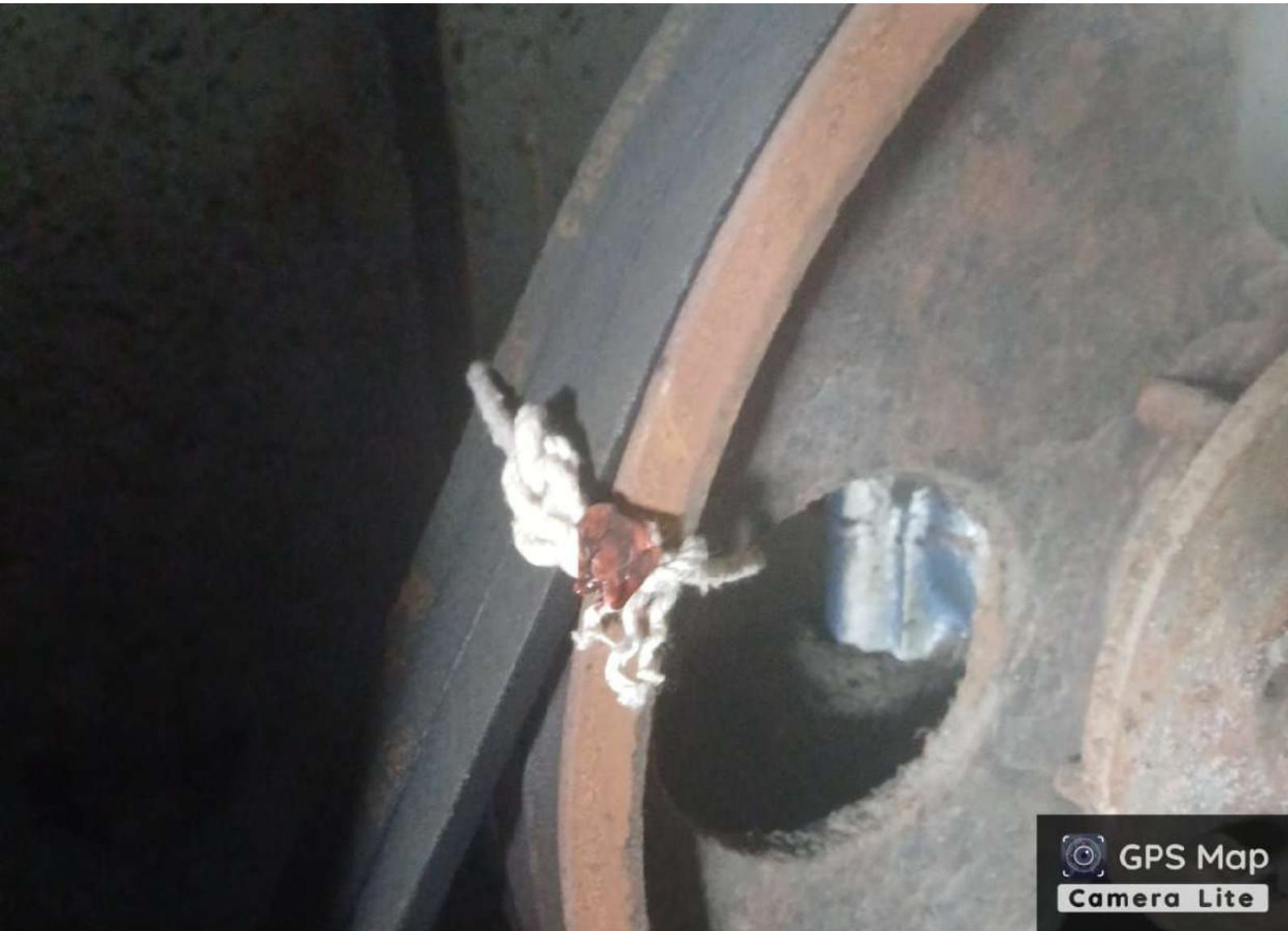
76.864446666666667°

Local 10:42:31 AM

GMT 05:12:31 AM

Altitude 214 meters

Thursday, 04.04.2024



 GPS Map
Camera Lite

GV77+WWH, Badsa, Haryana 124105, India

Latitude
28.515061666666664°

Longitude
76.864466666666667°

Local 10:43:01 AM
GMT 05:13:01 AM

Altitude 214 meters
Thursday, 04.04.2024



GPS Map
Camera Lite

GV77+WWH, Badsa, Haryana 124105, India

Latitude
28.51513333333333°

Longitude
76.864405°

Local 10:41:44 AM
GMT 05:11:44 AM

Altitude 214 meters
Thursday, 04.04.2024



 GPS Map
Camera Lite

GV77+WWH, Badsa, Haryana 124105, India

Latitude
28.515139999999995°

Longitude
76.86439166666668°

Local 10:41:40 AM
GMT 05:11:40 AM

Altitude 214 meters
Thursday, 04.04.2024

371



GV77+WWH, Badsa, Haryana 124105, India

Latitude

28.51513166666667°

Longitude

76.86442833333334°

Local 10:42:10 AM

GMT 05:12:10 AM

Altitude 214 meters

Thursday, 04.04.2024



 **GPS Map**
Camera Lite

GV77+WWH, Badsa, Haryana 124105, India

Latitude
28.51519°

Longitude
76.864395°

Local 10:40:45 AM
GMT 05:10:45 AM

Altitude 214 meters
Thursday, 04.04.2024

373



 GPS Map
Camera Lite

GV77+WWH, Badsa, Haryana 124105, India

Latitude

28.51517666666667°

Longitude

76.86436166666667°

Local 10:40:31 AM

GMT 05:10:31 AM

Altitude 214 meters

Thursday, 04.04.2024



 GPS Map
Camera Lite

GV77+WWH, Badsa, Haryana 124105, India

Latitude

28.515184999999995°

Longitude

76.86438°

Local 10:40:39 AM

GMT 05:10:39 AM

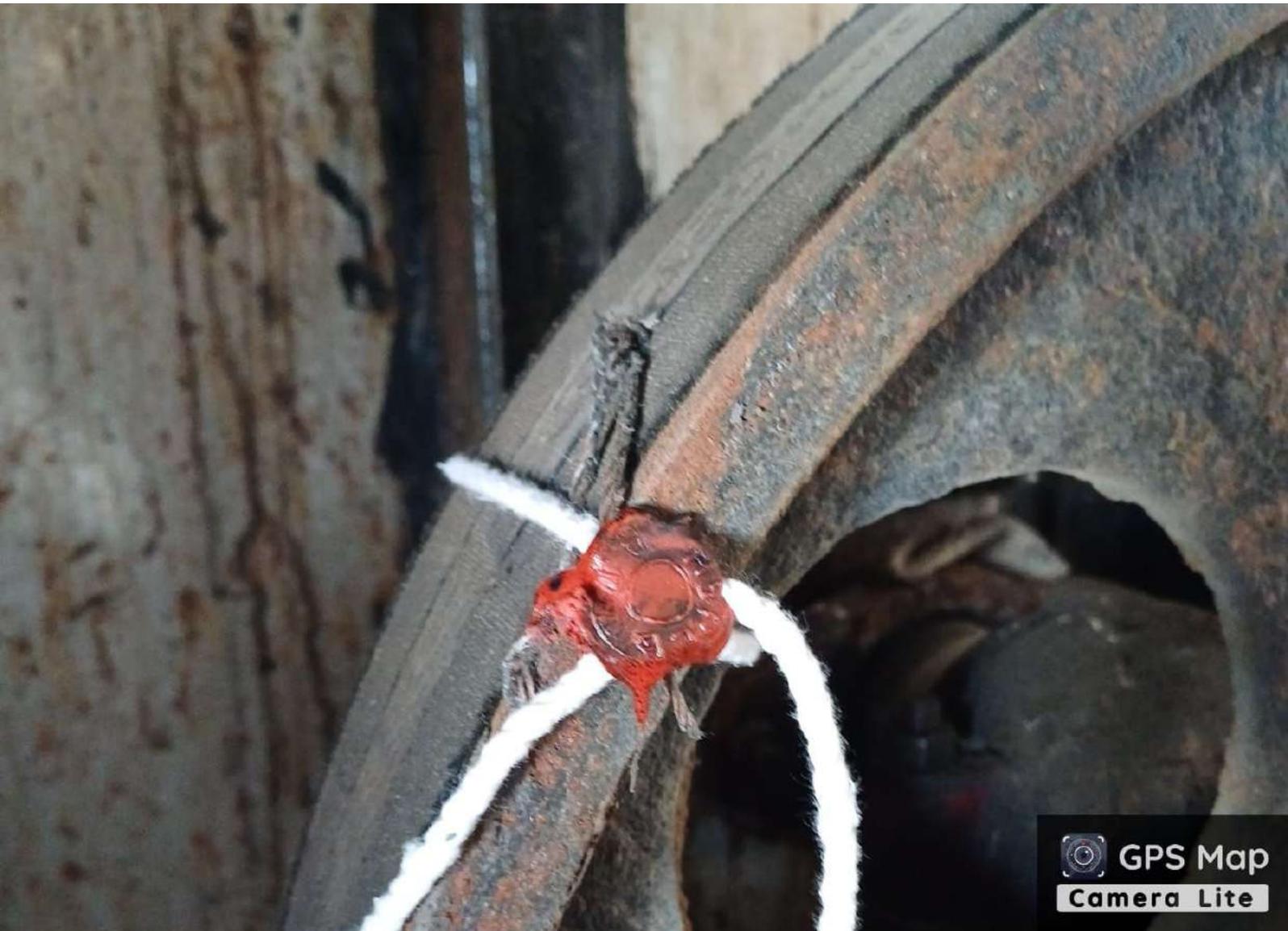
Altitude 214 meters

Thursday, 04.04.2024

375

M/s Unnamed jeans dyeing unit by Santosh, Village Badhsa Tehsil Badli District Jhajjar.





 **GPS Map**
Camera Lite

GV9C+5M6, Badsa, Haryana 124105, India

Latitude
28.5195°

Longitude
76.87172833333334°

Local 04:11:00 PM
GMT 10:41:00 AM

Altitude 214 meters
Wednesday, 06.03.2024

377



GPS Map
Camera Lite

GV9C+5M6, Badsa, Haryana 124105, India

Latitude

28.51948333333333°

Longitude

76.87171666666667°

Local 04:11:42 PM

GMT 10:41:42 AM

Altitude 214 meters

Wednesday, 06.03.2024



GPS Map
Camera Lite

GV9C+5M6, Badsa, Haryana 124105, India

Latitude
28.519521666666666°

Longitude
76.87171°

Local 04:10:33 PM
GMT 10:40:33 AM

Altitude 214 meters
Wednesday, 06.03.2024

379



GV96+52H, Badsa, Haryana 124105, India

Latitude

28.51918333333333°

Longitude

76.86241166666667°

Local 04:28:04 pm

GMT 10:58:04 am

Altitude 213 meters

Wednesday, 06.03.2024



GV9F+973, Badsa, Haryana 124105, India

Latitude
28.519346666666667°

Longitude
76.871936666666667°

Local 04:12:54 PM
GMT 10:42:54 AM

Altitude 214 meters
Wednesday, 06.03.2024

M/s Manya Dyeing, Village Badhsa Tehsil Badli District Jhajjar.



Gali no. 5, Badsa, Haryana 124105, India

Latitude
28.519045°

Longitude
76.86294833333334°

Local 10:56:44 AM
GMT 05:26:44 AM

Altitude 213 meters
Thursday, 04.04.2024



9728779191, Gali Number 16, Mother Dairy Plant, Karol Bagh,
New Delhi, Badsa, Delhi 110005, India

Latitude

28.51912666666666°

Longitude

76.862705°

Local 11:02:22 AM

GMT 05:32:22 AM

Altitude 213 meters

Thursday, 04.04.2024



9728779191, Gali Number 16, Mother Dairy Plant, Karol Bagh,
New Delhi, Badsa, Delhi 110005, India

Latitude

28.519071666666665°

Longitude

76.862795°

Local 11:02:37 AM

GMT 05:32:37 AM

Altitude 213 meters

Thursday, 04.04.2024



 GPS Map
Camera Lite

9728779191, Gali Number 16, Mother Dairy Plant, Karol Bagh,
New Delhi, Badsa, Delhi 110005, India

Latitude

28.51903333333333°

Longitude

76.862795°

Local 10:59:57 AM

GMT 05:29:57 AM

Altitude 213 meters

Thursday, 04.04.2024



 GPS Map
Camera Lite

9728779191, Gali Number 16, Mother Dairy Plant, Karol Bagh,
New Delhi, Badsa, Delhi 110005, India

Latitude

28.51904833333333°

Longitude

76.86290333333334°

Local 11:03:07 AM

GMT 05:33:07 AM

Altitude 213 meters

Thursday, 04.04.2024



 **GPS Map**
Camera Lite

Gali no. 5, Badsa, Haryana 124105, India

Latitude
28.519071666666665°

Longitude
76.862905°

Local 11:03:17 AM
GMT 05:33:17 AM

Altitude 213 meters
Thursday, 04.04.2024



 GPS Map
Camera Lite

9728779191, Gali Number 16, Mother Dairy Plant, Karol Bagh,
New Delhi, Badsa, Delhi 110005, India

Latitude

28.519066666666664°

Longitude

76.86278°

Local 11:02:52 AM

GMT 05:32:52 AM

Altitude 213 meters

Thursday, 04.04.2024



9728779191, Gali Number 16, Mother Dairy Plant, Karol Bagh,
New Delhi, Badsa, Delhi 110005, India

Latitude

28.519074999999997°

Longitude

76.862905°

Local 11:03:29 AM

GMT 05:33:29 AM

Altitude 213 meters

Thursday, 04.04.2024



 GPS Map
Camera Lite

9728779191, Gali Number 16, Mother Dairy Plant, Karol Bagh,
New Delhi, Badsa, Delhi 110005, India

Latitude

28.519116666666665°

Longitude

76.86243833333333°

Local 11:09:18 am

GMT 05:39:18 am

Altitude 213 meters

Thursday, 04.04.2024



 **GPS Map**
Camera Lite

Gali no. 5, Badsa, Haryana 124105, India

Latitude
28.51908166666666°

Longitude
76.86291333333334°

Local 11:03:34 AM
GMT 05:33:34 AM

Altitude 213 meters
Thursday, 04.04.2024

391



GV96+52H, Badsa, Haryana 124105, India

Latitude

28.51918333333333°

Longitude

76.862345°

Local 11:08:13 AM

GMT 05:38:13 AM

Altitude 213 meters

Thursday, 04.04.2024



GV96+52H, Badsa, Haryana 124105, India

Latitude
28.51913833333333°

Longitude
76.86235333333335°

Local 11:08:07 AM
GMT 05:38:07 AM

Altitude 213 meters
Thursday, 04.04.2024



GPS Map
Camera Lite

Unnamed Road, Badsa, Haryana 124105, India

Latitude

28.5163219°

Local 11:09:13 am

GMT 05:39:13 am

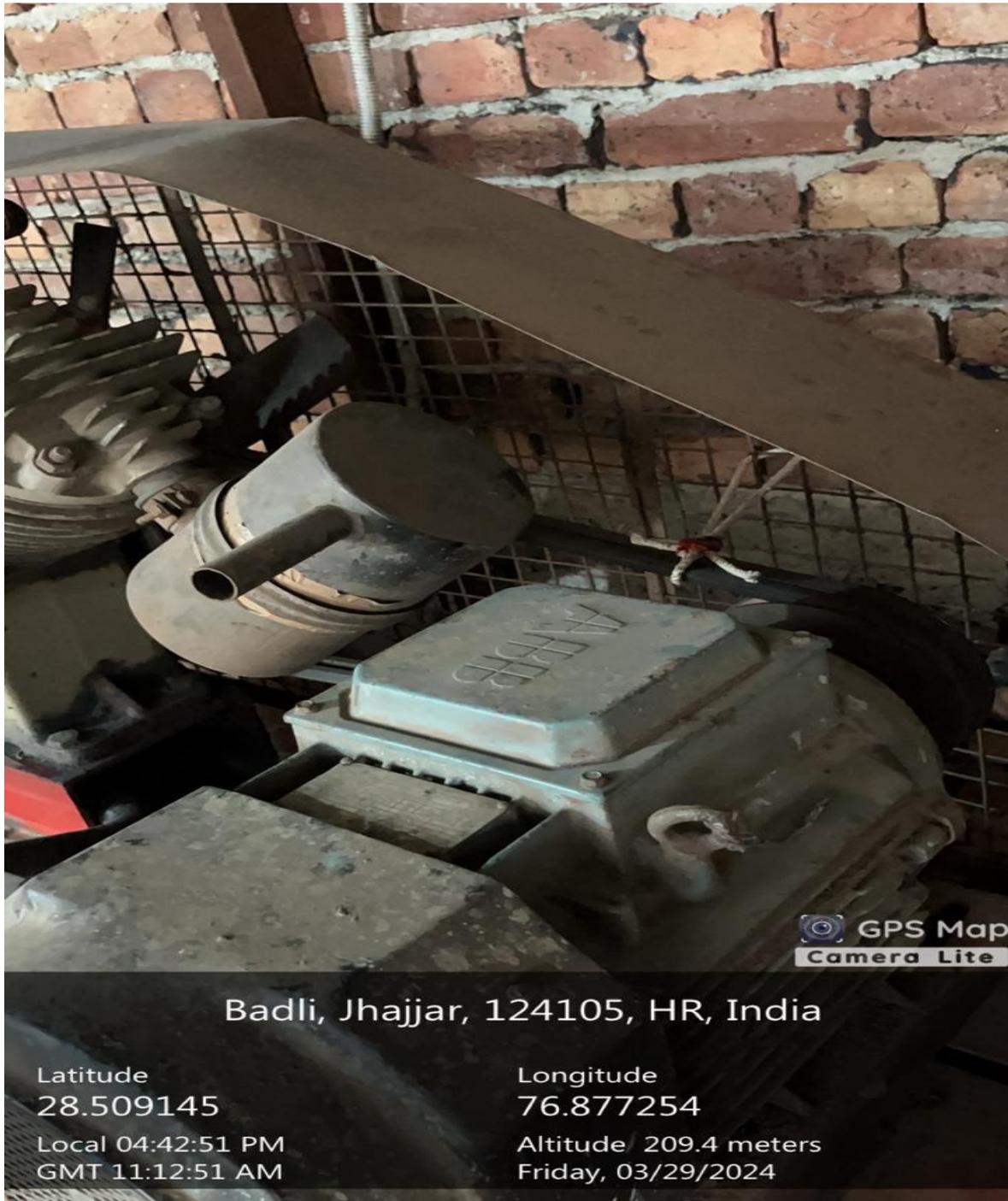
Longitude

76.8643487°

Altitude 213 meters

Thursday, 04.04.2024

M/s D.A. Wash, Vill- Badsa, Tehsil- Badli, Distt. Jhajjar.







GPS Map
Camera Lite

Badli, Jhajjar, 124105, HR, India

Latitude
28.509233

Longitude
76.877284

Local 04:43:52 PM
GMT 11:13:52 AM

Altitude 216.5 meters
Friday, 03/29/2024

397



GPS Map
Camera Lite

Badli, Jhajjar, 124105, HR, India

Latitude
28.509224

Longitude
76.877291

Local 04:43:54 PM
GMT 11:13:54 AM

Altitude 216.2 meters
Friday, 03/29/2024



Badli, Jhajjar, 124105, HR, India

Latitude
28.509149

Local 04:42:46 PM
GMT 11:12:46 AM

Longitude
76.877246

Altitude 208.4 meters
Friday, 03/29/2024



 GPS Map
Camera Lite

Badli, Jhajjar, 124105, HR, India

Latitude
28.509177

Local 04:44:07 PM
GMT 11:14:07 AM

Longitude
76.877267

Altitude 215.8 meters
Friday, 03/29/2024



GPS Map
Camera Lite

Badli, Jhajjar, 124105, HR, India

Latitude
28.509164

Longitude
76.877260

Local 04:44:15 PM
GMT 11:14:15 AM

Altitude 215.7 meters
Friday, 03/29/2024

401



GPS Map
Camera Lite

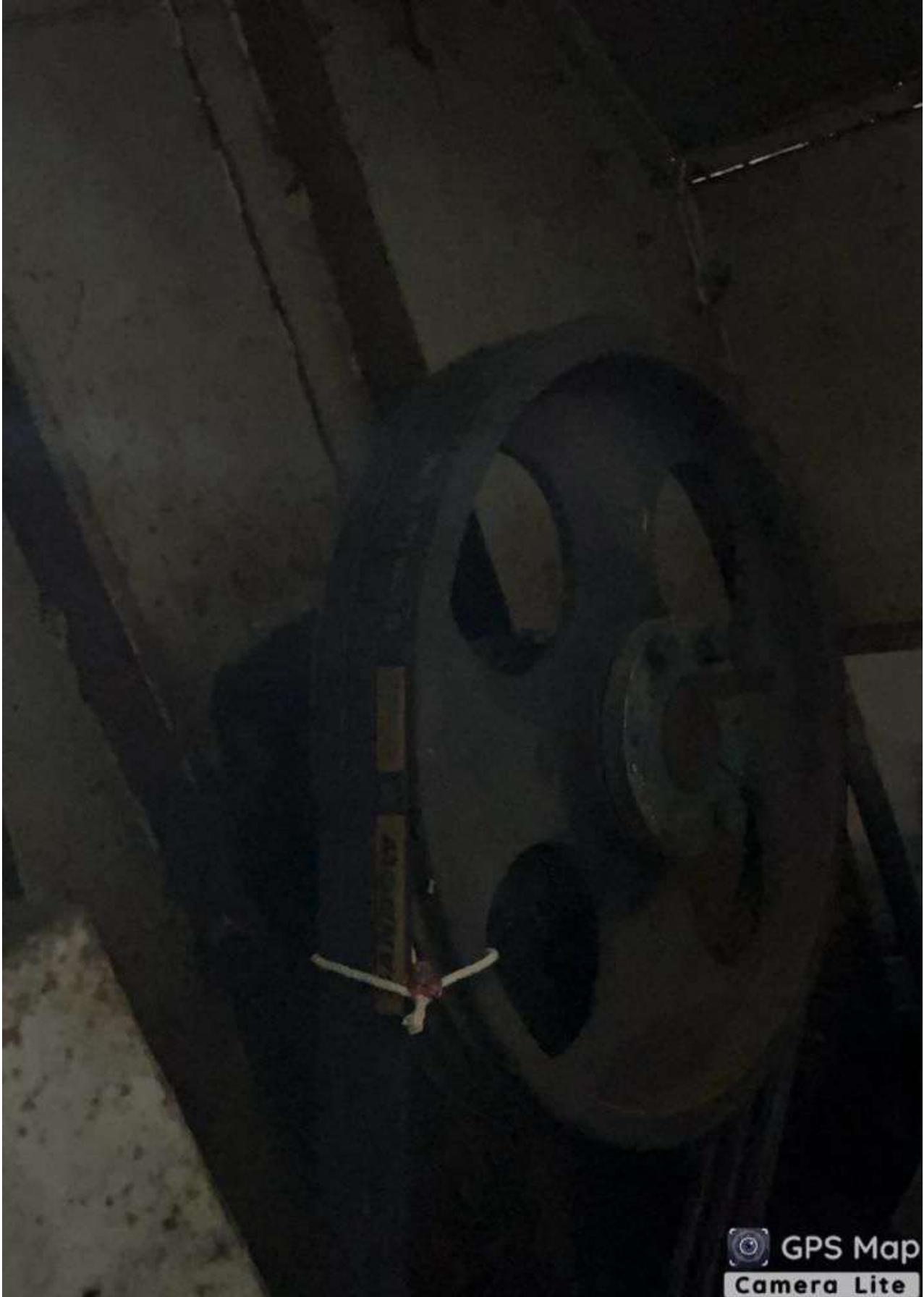
Badli, Jhajjar, 124105, HR, India

Latitude
28.509172

Local 04:44:17 PM
GMT 11:14:17 AM

Longitude
76.877265

Altitude 215.7 meters
Friday, 03/29/2024



 GPS Map
Camera Lite

Badli, Jhajjar, 124105, HR, India

Latitude
28.509291

Longitude
76.877290

Local 04:44:31 PM
GMT 11:14:31 AM

Altitude 216.8 meters
Friday, 03/29/2024



 GPS Map
Camera Lite

Badli, Jhajjar, 124105, HR, India

Latitude
28.509281

Longitude
76.877284

Local 04:44:35 PM
GMT 11:14:35 AM

Altitude 216.6 meters
Friday, 03/29/2024



IA
ATIONAL

GPS Map
Camera Lite

Badli, Jhajjar, 124105, HR, India

Latitude
28.509268

Longitude
76.877279

Local 04:44:43 PM
GMT 11:14:43 AM

Altitude 216.1 meters
Friday, 03/29/2024

405



GPS Map
Camera Lite

Badli, Jhajjar, 124105, HR, India

Latitude
28.509218

Longitude
76.877356

Local 04:46:35 PM
GMT 11:16:35 AM

Altitude 216.3 meters
Friday, 03/29/2024



Badli, Jhajjar, 124105, HR, India

Latitude
28.509221

Longitude
76.877353

Local 04:46:38 PM
GMT 11:16:38 AM

Altitude 217.2 meters
Friday, 03/29/2024

407



GPS Map
Camera Live

Badli, Jhajjar, 124105, HR, India

Latitude
28.509082

Longitude
76.877270

Local 04:47:47 PM
GMT 11:17:47 AM

Altitude 215.4 meters
Friday, 03/29/2024



GPS Map
Camera Lite

Badli, Jhajjar, 124105, HR, India

Latitude
28.509082

Longitude
76.877271

Local 04:47:51 PM
GMT 11:17:51 AM

Altitude 215.4 meters
Friday, 03/29/2024



GPS Map
Camera Lite

Badli, Jhajjar, 124105, HR, India

Latitude
28.509091

Longitude
76.877234

Local 04:48:01 PM
GMT 11:18:01 AM

Altitude 215.1 meters
Friday, 03/29/2024



 GPS Map
Camera Lite

Badli, Jhajjar, 124105, HR, India

Latitude
28.509173

Local 04:44:04 PM
GMT 11:14:04 AM

Longitude
76.877266

Altitude 215.7 meters
Friday, 03/29/2024